

**List of cases in which Electronic Service of process has taken place during the month of January 2022**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	CS COMM - 5536/21	ICICI BANK LTD V/S PAWAN RANA	BABBAR ASSOCIATE	23.12.2021	12.01.2022
			CS COMM - 4254/21	ICICI BANK LTD V/S BRAJENDRA SINGH RAJPOOT	CHETNA BHALLA	22.10.2021	12.01.2022
			CS COMM - 4978/21	ICICI BANK LTD V/S ADITYA SRIVASTAVA	CHETNA BHALLA	26.11.2021	21.01.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL				
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	OMP(I)/COMM/35/2022	HDFC BANK LTD VS KAMAL SHARMA	NAVEEN SHARMA	10.01.2022	18.01.2022
			OMP(I)/COMM/45/2022	HDFC BANK LTD VS MOHD. HAROON	NAVEEN SHARMA	10.01.2022	18.01.2022
			OMP(I)/COMM/46/2022	HDFC BANK LTD VS NARENDER KUMAR	NAVEEN SHARMA	10.01.2022	18.01.2022
			OMP(I)/COMM/36/2022	HDFC BANK LTD VS PRATAP SARWAN SINGH	NAVEEN SHARMA	10.01.2022	18.01.2022
			OMP(I)/COMM/44/2022	HDFC BANK LTD VS SUNIL KUMAR	NAVEEN SHARMA	10.01.2022	18.01.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS/COMM/28/2022	PUKH RAJ BANSAL VS RAJESH JINDAL	SHEKHAR BAMBARI	04.01.2022	18.01.2022	
			OMP(I)/COMM/378/2021	JASWINDER SINGH DHAMIJA VS PAVAN MANCHANDA	SUNIL KUMAR SINGH	21.012.2021	19.01.2022	
			OMP(I)/COMM/319/2021	HDFC BANK LTD VS PRAHLAD SINGH	MANISH VERMA	25.11.2021	20.01.2022	
			CS/COMM/68/2022	M/S FLAT WHITE CAPITAL PVT LTD VS RAMAN	NAVEEN SHARMA	19.01.2022	21.01.2022	
			CS/COMM/679/2021	HEALTH CARE AT HOME INDIA PVT LTD VS LIFE CARE TECHNO PHARMA	PATEL CHONDOK	22.12.2021	21.01.2022	
			OMP(I)/COMM/363/2021	HDFC BANK LTD VS RAJESH KANOJIYA	NAVEEN SHARMA	12.01.2022	22.01.2022	
			CS/COMM/67/2022	QUEEN DECORS PVT LTD VS SACHIN SINGLA	AMIT DAYAL	19.01.2022	22.01.2022	
			CS/COMM/342/2021	BLUE DART EXPRESS LTD VS INDO ARYA LOGISTICS	NAVEEN ARYA GAJWANI	16.08.2021	27.01.2022	

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			CS/COMM/73/2022	SHREE NATH LUMBER PRODUCT VS RAKESH BANSAL	ASHIM BHATT	24.01.2022	28.01.2022
			CS/COMM/48/2022	IDBI BANK LTD VS M/S TARGET ENTERPRISES	SANYA BAJAJ	10.01.2022	28.01.2022
			CS/COMM/11/2022	DKH RETAIL LTD VS ASHOK KUMAR	P.K.SINGH	03.01.2022	29.01.2022
			CS/COMM/10/2022	CALVIN KLEIN TRADEMARK TRUST VS ASHOK KUMAR	P.K.SINGH	03.01.2022	29.01.2022
			CS/COMM/658/2021	PUNJAB NATIONAL BANK VS KOSHAL KUMAR	ARUN BHANDARI	15.12.2021	31.01.2022
			CS/COMM/69/2021	PUNJAB NATIONAL BANK VS TARUN RAJPAL	ARUN BHANDARI	15.12.2021	31.01.2022
			CS/COMM/446/2021	SYNOCHEM ORGANICS PVT LTD VS DLA INNDUSTRIES PVT LTD	DEEPAK YADAV	30.09.2021	31.01.2022
9	SH. SANJEEV JAIN, JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 675/2021	M/S DAGA TRADING-COMPANY PVT. LTD. VS. M/S RCC INFRASTRUCTURE LTD.	-	24.12.2021	05.01.2022
			CS (COMM.) NO. 667/2021	HDFC VS. MANOJ KUMAR	-	24.12.2021	06.01.2022
			CS (COMM.) NO. 664/2021	M/S DAGA TRADING-COMPANY PVT. LTD. VS. M/S LORD SHIVA CONSTRUCTIONS CO. PVT. LTD.	-	23.12.2021	06.01.2022
			CS (COMM.) NO. 669/2021	M/S VARTEX-FACILITIES MANAGEMENT PVT. LTD. VS. SADHNA KUMAR & ANR.	-	24.12.2021	06.01.2022
			CS (COMM.) NO. 669/2021	M/S VARTEX-FACILITIES MANAGEMENT PVT. LTD. VS. SADHNA KUMAR & ANR.	-	24.12.2021	06.01.2022
			CS (COMM.) NO. 639/2021	JAINSONS DEPARTMENTAL STORE VS. ASIAN HOTELES NORTH LTD.	-	16.12.2021	10.01.2022

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			CS (COMM.) NO. 500/2021	DE LAGE LANDEN-FIN. SERVICES INDIA LTD. VS. HASAM & ANR.		10.11.2021	10.01.2022
			CS (COMM.) NO. 500/2021	DE LAGE LANDEN-FIN. SERVICES INDIA LTD. VS. HASAM & ANR.		10.11.2021	10.01.2022
			CS (COMM.) NO. 500/2021	DE LAGE LANDEN-FIN. SERVICES INDIA LTD. VS. HASAM & ANR.		10.11.2021	10.01.2022
			OMP (COMM.) NO. 69/2020	ADESH KUMAR-SINGH VS. TOYOTA FIN. SERVICES INDIA LTD.		14.09.2020	14.01.2022
			CS (COMM.) NO. 102/2022	M/S GUPAL DAS-ESTATES & HOUSING PVT. LTD. VS. M/S NANI PELKIVALA ARBITRATION CENTRE		12.01.2022	14.01.2022
			CS (COMM.) NO. 671/2021	KUCHIPUDI DANCE-CENTRE & ANR. VS. YASHODA THAKORE & ANR.		24.12.2021	18.01.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS (COMM.) NO. 671/2021	KUCHIPUDI DANCE CENTRE & ANR. VS. YASHODA THAKORE & ANR.		24.12.2021	18.01.2022
			CS (COMM.) NO. 317/2021	M/S HT MEDIA LTD. VS. M/S MY FAMILY DENTIST		23.08.2021	19.01.2022
			CS (COMM.) NO. 317/2021	M/S HT MEDIA LTD. VS. M/S MY FAMILY DENTIST		23.08.2021	19.01.2022
			CS (COMM.) NO. 317/2021	M/S HT MEDIA LTD. VS. M/S MY FAMILY DENTIST		23.08.2021	19.01.2022
			CS (COMM.) NO. 646/2021	M/S SHIVA ASPHALTIC PRODUCTS LTD. VS. M/S R.K. GALAXY PTE LTD.		20.12.2021	27.01.2022
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)316/21	THE HOLIDAYS CLUB VS SH. LOKESH PALTAN DON AND ANR.	ANURAG	20.09.2021	03.01.2022
			CS(COMM)368/21	MAX HEALTHCARE INSTITUTE LTD. VS MAX CARE HOSPITAL / MAX SPECIALITY CLINIC AND HOSPITAL AND ORS.	VIJAY LAKSHMI KUTTIKA	01.11.2021	03.01.2022
			CS(COMM)161/21	ICICI BANK LTD. VS SNEHASIS BASU	PUNIT KUMAR BHALLA	08.04.2021	03.01.2022



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			CS(COMM)350/21	ICICI BANK LTD. VS YOGESH KR.	CHETNA BHALLA	09.10.2021	03.01.2022
			CS(COMM)328/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS AGRI JUNCTION RURA -2 KANPUR DEHAT	SHUBHAM SAIGAL	29.09.2021	03.01.2022
			CS(COMM)329/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS BITRA LAKSHMI KONDA	SHUBHAM SAIGAL	29.09.2021	03.01.2022
			CS(COMM)330/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS SOMVEER SINGH KRISHI SEWA KENDRA	SHUBHAM SAIGAL	29.09.2021	03.01.2022

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			CS(COMM)157/21	PUNJAB NATIONAL BANK VS SURAT SINGH	RAM NIWAS	05.04.2021	03.01.2022
			CS(COMM)383/21	M/S. CLIX CAPITAL SERVICES PVT. LTD. VS ROYAL TARRACE HOTEL PVT. LTD.	RAVI SHANKAR GARG	27.11.2021	03.01.2022
			CS(COMM)375/21	DR. SAURABH BANSAL VS FOCUS IMAGING AND RESEARCH CENTER PVT. LTD.	PRASHANT PARIHAR	15.11.2021	03.01.2022
			CS(COMM)79/21	ICICI BANK LTD. VS SYED SHAMSHER RAZA	PUNIT KUMAR BHALLA	09.02.2021	03.01.2022

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			CS(COMM)78/21	ICICI BANK LTD. VS ASHISH KUMAR	PUNIT KUMAR BHALLA	09.02.2021	03.01.2022
			CS(COMM)361/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS VIJAYA AGRO SERVICES PVT. LTD.	SHUBHAM SAIGAL	25.10.2021	03.01.2022
			CS(COMM)410/20	UNION BANK OF INDIA VS RAJESHWAR MATHUR	NIRANJANA MR.DAS	19.12.2020	03.01.2022
			CS(COMM)411/20	UNION BANK OF INDIA VS ARMAAN ENTERPRISES	NIRANJANA M/S.DAS	19.12.2020	03.01.2022

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			CS(COMM)266/21	ICICI BANK LTD. VS MANAV TEX PRINTS AND ANR.	DEEPAK KAUSHIK	17.08.2021	03.01.2022
			CS(COMM)267/21	ICICI BANK LTD. VS SHYAM SUNDER KHANDLWAL	DEEPAK KAUSHIK	17.08.2021	03.01.2022
			CS(COMM)269/21	ICICI BANK LTD. VS NEERAJ NARWAT	DEEPAK KAUSHIK	17.08.2021	03.01.2022
			CS(COMM)272/21	ICICI BANK LTD. VS SHANTANU SINGH	DEEPAK KAUSHIK	17.08.2021	03.01.2022

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			CS(COMM)271/21	ICICI BANK LTD. VS SANJAY SHARMA	DEEPAK KAUSHIK	17.08.2021	03.01.2022
			CS(COMM)260/21	ICICI BANK LTD. VS SACHIN KUMAR	DEEPAK KAUSHIK	16.08.2021	03.01.2022
			CS(COMM)259/21	ICICI BANK LTD. VS NEEETU BAJPAYEE	DEEPAK KAUSHIK	16.08.2021	03.01.2022
			CS(COMM)230/20	KRBL LTD. VS ASHOK KUMAR AND ORS	S.K. BANSAL	31.08.2020	04.01.2022

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			CS(COMM)360/19	ARTSANA INDIA PVT. LTD.VS ASHOK KUMAR	S.K. BANSAL	16.11.2019	04.01.2022
			OMP(I)(COMM)2331/21	TOYOTA FINANCIAL SERVICE INDIA LTD.VS ROSHAN LAL	RAHUL BHARDWAJ	01.12.2021	04.01.2022
			OMP(I)(COMM)2332/21	TOYOTA FINANCIAL SERVICE INDIA LTD.VS PHOOL SINGH	RAHUL BHARDWAJ	01.12.2021	04.01.2022
			OMP(I)(COMM)2333/21	TOYOTA FINANCIAL SERVICE INDIA LTD.VS SUNIL KUMAR YADAV	RAHUL BHARDWAJ	01.12.2021	04.01.2022

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			OMP(I) (COMM)233 4/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS YOGESH KUMAR	RAHUL BHARDWAJ	01.12.2021	04.01.2022
			OMP(I) (COMM)233 5/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SUGANDHIM FOOD AND CATERING PVT. LTD.	RAHUL BHARDWAJ	01.12.2021	04.01.2022
			CS(COMM)3 82/21	M/S.HABIBS COSMETIC PVT. LTD. V/S M/S. HOBIBS UNISEX HAIR AND BEAUTY STUDIO AND ORS.	SIMRANJEET SINGH	26.11.2021	07.01.2022
			CS(COMM)3 35/21	PUNJAB NATIONAL BANK VS SARJEET SINGH GADHWAL	RANJANA PATHAK	01.10.2021	07.01.2022

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			CS(COMM)159/2019	ICICI BANK LTD. VS AJAY KUMAR AND ANR.	PUNIT KUMAR BHALLA	23.07.2019	07.01.2022
			CS(COMM)162/21	ICICI BANK LTD. VS INDERJEET SINGH	PUNIT KUMAR BHALLA	08.04.2021	07.01.2022
			CS(COMM)163/21	ICICI BANK LTD. VS NAVED HUSSAIN AND ANR.	PUNIT KUMAR BHALLA	08.04.2021	07.01.2022
			OMP(I) (COMM)13/22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SUNNY CHAUDHARY	RAJESH JANGRA	03.01.2022	10.01.2022



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			OMP(I) (COMM)12/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS DINESH KUMAR	RAJESH JANGRA	03.01.2022	10.01.2022
			OMP(I) (COMM)11/2 2	TOYOTA FINANCIAL SERVICE INDIA LTD. VS GOVIND SINGH RATHORE	RAJESH JANGRA	03.01.2022	10.01.2022
			OMP(I) (COMM)10/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS GOVIND SINGH RATHORE	RAJESH JANGRA	03.01.2022	10.01.2022
			OMP(I) (COMM)9/2 2	TOYOTA FINANCIAL SERVICE INDIA LTD. VS DEEPAK MEHAR	RAJESH JANGRA	03.01.2022	10.01.2022

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			OMP(I) (COMM)30/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS AKHTAR AKBAR KHAN	RAJESH JANGRA	04.01.2022	10.01.2022
			OMP(I) (COMM)29/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS AMIT GOVIND RAO PATHRABE	RAJESH JANGRA	04.01.2022	10.01.2022
			OMP(I) (COMM)44/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SAI SURAJ TOURS AND TRAVELS	RAJESH JANGRA	05.01.2022	10.01.2022
			OMP(I) (COMM)43/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS TIBET TOURS AND TRAVELS	RAJESH JANGRA	05.01.2022	10.01.2022

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			OMP(I) (COMM)42/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS TIBET TOURS AND TRAVELS	RAJESH JANGRA	05.01.2022	10.01.2022
			OMP(I) (COMM)41/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS KK TRAVELS	RAJESH JANGRA	05.01.2022	10.01.2022
			OMP(I) (COMM)48/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS ANJALEE SUDHIR MORE	RAJESH JANGRA	05.01.2022	10.01.2022
			OMP(I) (COMM)47/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS MAHESH KR. AGGARWAL	RAJESH JANGRA	05.01.2022	10.01.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			OMP(I) (COMM)46/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS MUNBEER KHAN	RAJESH JANGRA	05.01.2022	14.01.2022
			OMP(I) (COMM)45/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS TIBET TOURS AND TRAVELS	RAJESH JANGRA	05.01.2022	14.01.2022
			OMP(I) (COMM)51/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS CHANDRAGIRI TOUR AND TRAVELS	RAJESH JANGRA	06.01.2022	14.01.2022
			OMP(I) (COMM)50/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SUSIT KUMAR PARIDA	RAJESH JANGRA	06.01.2022	14.01.2022

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			OMP(I) (COMM)49/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS DILHERJEET SINGH MAAN	RAJESH JANGRA	06.01.2022	14.01.2022
			OMP(I) (COMM)235/ 1/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS RUSAID CHOUDHARY	RAHUL BHARDWAJ	03.12.2021	14.01.2022
			OMP(I) (COMM)73/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS NORTH GOA RENT A CAB	RAJESH JANGRA	07.01.2022	14.01.2022
			OMP(I) (COMM)72/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS NITESH CHANDRAKANT CHODNAKAR	RAJESH JANGRA	07.01.2022	14.01.2022

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			OMP(I) (COMM)71/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS CHINTAN HEMANT KUMAR VYAS	RAJESH JANGRA	07.01.2022	14.01.2022
			OMP(I) (COMM)70/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS HARJINDER SINGH	RAJESH JANGRA	07.01.2022	14.01.2022
			OMP(I) (COMM)69/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SHORYA MERCANTILE PVT. LTD.	RAJESH JANGRA	07.01.2022	14.01.2022
			OMP(I) (COMM)129 3/21	YES BANK LTD. VS NATIONAL LIFTERS	HARSH SINHA	16.04.2021	14.01.2022

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			OMP(I) (COMM)232 7/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SHORYA AGGARWAL	RAHUL BHARDWAJ	01.12.2021	14.01.2022
			OMP(I) (COMM)232 9/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS PRAMOD KUMAR	RAHUL BHARDWAJ	01.12.2021	14.01.2022
			OMP(I) (COMM)233 0/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS DHANI RAM	RAHUL BHARDWAJ	01.12.2021	14.01.2022
			OMP(I) (COMM)61/ 22	YES BANK LTD. VS AMIT	SACHIN KATYAL	07.01.2022	14.01.2022

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			OMP(I) (COMM)62/ 22	YES BANK LTD. VS GAURAV GOYAL	SACHIN KATYAL	07.01.2022	14.01.2022
			OMP(I) (COMM)63/ 22	YES BANK LTD. VS GIRDHAR LOHANI	SACHIN KATYAL	07.01.2022	14.01.2022
			OMP(I) (COMM)64/ 22	YES BANK LTD. VS HEMANT CONSTRUCTION	SACHIN KATYAL	07.01.2022	14.01.2022
			OMP(I) (COMM)65/ 22	YES BANK LTD. VS VIKAS JAIN	SACHIN KATYAL	07.01.2022	14.01.2022



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			OMP(I) (COMM)66/ 22	YES BANK LTD. VS KAWALJIT KAUR	SACHIN KATYAL	07.01.2022	14.01.2022
			OMP(I) (COMM)67/ 22	YES BANK LTD. VS RANI MATHUR	SACHIN KATYAL	07.01.2022	14.01.2022
			OMP(I) (COMM)233 2/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS PHOOL SINGH	RAHUL BHARDWAJ	01.12.2021	14.01.2022
			OMP(I) (COMM)233 1/21	TOYOTA FINANCIAL SERVICE INDIA LTD. VS ROSHAN LAL	RAHUL BHARDWAJ	01.12.2021	14.01.2022

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			CS(COMM)412/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS LALGANJ LAGUA	SHUBHAM SAIGAL	08.12.2021	14.01.2022
			CS(COMM)406/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS M/S. M.P. KISAN BAZAR	SHUBHAM SAIGAL	06.12.2021	14.01.2022
			CS(COMM)401/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS RANAJIT MONDAL	SHUBHAM SAIGAL	04.12.2021	14.01.2022
			OMP(I) (COMM)80/22	HDFC BANK LTD. VS BALAJI CRANE SERVICIE AND ANR.	SANJEEV PATHAK	10.01.2022	21.01.2022

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			OMP(I) (COMM)87/ 22	HDFC BANK LTD. VS RADHE KRISHNA FREIGHT CARRIER AND ANR.	SANJEEV PATHAK	10.01.2022	21.01.2022
			CS(COMM)2 74/20	ICICI BANK LTD. VS KAILASH SHARMA	DEEPAK KAUSHIK	30.09.2020	21.01.2022
			CS(COMM)4 15/21	M/S. S.S. BUILDTECH VENTURES PVT. LTD. VS ATUL GOEL AND ANR.	LALIT SHARMA	09.12.2021	22.01.2022
			CS(COMM)4 08/21	M/S. REALISTIC REALTORS PVT. LTD. VS M/S. ABL WORKSPACES PVT. LTD. AND ORS.	BHARAT GUPTA	07.12.2021	22.01.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS(COMM)420/21	SH. AJAY SIKRI VS SH. BUDHAN TANWAR	MUKESH SINGH KUMAR	17.12.2021	22.01.2022
			OMP(I) (COMM)128/22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS BAJRANG LAL SONI	RAJESH JANGRA	22.01.2022	24.01.2022
			OMP(I) (COMM)129/22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS DEEPAK GUPTA	RAJESH JANGRA	22.01.2022	24.01.2022
			OMP(I) (COMM)130/22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS YOGESH BASOYA	RAJESH JANGRA	22.01.2022	24.01.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I) (COMM)131/ 22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS RAJU SINGH JADAUN	RAJESH JANGRA	22.01.2022	24.01.2022	
			OMP(I) (COMM)132 /22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS ASHWANI KR. MISHRA	RAJESH JANGRA	24.01.2022	25.01.2022	
			OMP(I) (COMM)133 /22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SHAFALI GANGULI	RAJESH JANGRA	24.01.2022	25.01.2022	
			OMP(I) (COMM)134 /22	TOWER VISION INDIA PVTA. LTD. VS SMT. NISHA SHARMA	RAKESH RAO	24.01.2022	25.01.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS(COMM)4 14/21	BAAGWAN INDIA VS KISSAN SEEDS PESTICIDE CORNER	SHEETESH KHANNA	09.12.2021	25.01.2022
			CS(COMM)4 13/21	ICICI BANK LTD. VS DILIP KR. TIWARI	CHETNA BHALLA	09.12.2021	28.01.2022
			CS(COMM)4 09/21	STATE BANK OF INDIA VS M/S. SAI POWER CONTROL	SUNIL SEHRAWAT	08.12.2021	28.01.2022
			OMP(T) (COMM)1/2 022	COGNITENSOR TECHNOLOGY PVT. LTD. VS MINDMILL SOFTWARE LTD.	S.K. GANDHI	22.01.2022	28.01.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	
			OMP(I) (COMM)137 /22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS SWAPNIL BRAHMAJI SAWANT	RAJESH JANGRA	25.01.2022	28.01.2022	
			OMP(I) (COMM)138 /22	TOYOTA FINANCIAL SERVICE INDIA LTD. VS ANWAR PEER SAYYED	RAJESH JANGRA	25.01.2022	28.01.2022	
			CS(COMM)4 25/21	A&B PROMOTERS PVT. LTD. VS MR. VIJAY SRIVASTAVA	RAM SINGH KR.	20.12.2021	31.01.2022	
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	C.S(COMM)-71/2021	AFSAR KHAN VS SANTOSH	SYED AJMAL HASAN	17.11.2021	31.01.2022
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM) NO. 269/2019	MAHAVIRA RICE WORLD VS. TAYAL TRADING CO. AND ANR.	GAUTAM BHASIN	22.11.2019	25.01.2022
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA DUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ(COMMERCIAL)	SOUTH WEST	NIL				
<b>Total</b>						<b>136</b>	